

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1355
(To be answered on the 9th February 2017)**

FLIGHT SAFETY OF AIR PASSENGERS

1355. **DR. P. VENUGOPAL**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether foreign pilots were unable to correctly understand instructions given by Indian Air Traffic Controllers (ATCs) thereby endangering flight safety of air passengers and if so, the details thereof;
- (b) whether many expatriate pilots operating private airlines have been grounded for not following the instructions given by ATCs, if so, the details thereof;
- (c) whether some of the near miss air collisions averted recently were caused mainly due to Indian accent confused expatriate pilots, if so, the details thereof; and
- (d) whether the Directorate General of Civil Aviation is conducting any probe into recently occurred near miss air incidents to determine the exact cause and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a) In an incident between Go Air 141 and SpiceJet 3604 on 22.10.2016 at Goa, foreign crew of Go Air flight was unable to correctly understand instructions given by Indian Air Traffic Controllers (ATCs).
- (b) No, Madam. M/s Go Air was advised not to roster foreign pilots to the defence airfields, till they are thoroughly briefed about the approach procedures of Indian Defence airfields.
- (c) No, Madam.
- (d) All air miss incidents are investigated by Airprox Investigation Board constituted by DGCA and these investigation reports are reviewed at DGCA HQ for their completeness and for implementation of recommendations emanating from the investigations.
